

Item No.27

25-10-2004

MA 2134/2004 in  
OA 2418/2003

Present : Sh. R.P. Aggarwal, counsel for the applicant in MA  
Sh. Yogesh Sharma, counsel for the respondents in MA

Time to comply with the directions is extended till 15-1-2005, which is  
vehemently opposed by the opposite side. No further time will be granted. In  
this view, MA 2134/2004 stands disposed of.

Issue order DASTI.

  
(S.K. Malhotra)

Member (A)

  
(Shanker Raju)

Member (J)

  
gkk